GOVERNMENT OF INDIA LAW, JUSTICE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2805 ANSWERED ON:21.03.2002 PENNISSION TO COMPANIES TO RAISE FUNDS RAGHUNATH JHA

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government have allowed companies to raise funds from overseas;
- (b) if so, the reasons therefor along with the names of companies permitted therefor;
- (c) the quantum of funds raised by each of those companies and the manner in which the funds has been spent by them;
- (d) whether these companies have diverted! misused the funds for other purposes than far which the funds was raised; and
- (e) if so, the action taken by the Government in this regard?

Answer

THE MINISTER OF LAW; JUSTICE & COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a) to (e): The information is being collected and will be Jaid on the Table of the House.